## GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:2726 ANSWERED ON:12.12.2005 PROCEDURE FOR ENVIRONMENTAL CLEARANCE Mediyam Dr. Babu Rao

## Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the procedure adopted for according environmental clearance for the construction of large dams and projects; and
- (b) the measures proposed to be taken to protect Bio-Diversity from the ill-effects of construction of dams and such other projects?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) The procedure adopted for according environmental clearance is as prescribed in the Environmental Impact Assessment Notification1994, and its subsequent amendments notified under the Environment

(Protection) Act, 1986.

(b) The measures generally taken for conservation of biodiversity from the ill effects of construction of dams is the identification of areas that are rich in diversity of flora & fauna and stipulating specific conservation measures to ensure their protection such as restoration and rejuvenation of degraded ecosystems/habitats in the catchment of the project area as well as forests in the immediate vicinity of the project sites, rehabilitation of keystone species, if any; and mitigation of biotic and/or abiotic pressures/influences on the habitats.